



OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY PURULIA
Office Order No. 69 of 2021, Dated 09.09.2021

WHEREAS, the District Legal Services Authority, Purulia is going to organize National Lok-Adalat on 11.09.2021 at 10:00 a.m. in the ADR Centre, Purulia & Raghunathpur Court compound for quick and early disposal of the cases referred;

AND WHEREAS, the District Legal Services Authority, Purulia requires to form benches for National Lok-Adalat consisting of Judicial Officers & Members of Law Profession and Social Activists;

NOW THEREFORE, the following Judicial Officers & members of Law profession and Social Activists of repute having interest in the Legal Service Scheme, may be appointed as Judges of the National Lok-Adalat scheduled to be held under the auspices of the District Legal Services Authority, Purulia.

District Legal Services Authority, Purulia

BENCH-01

JUDGES

1. Jahangir Kabir, Ld.Addl.District & Sessions Judge,FTC 2nd Court, Purulia
2. Rupasree Mukherjee, Ld. Advocate, Purulia.
3. Shri. Baridbaran Mishra, Head Master, Purulia Zilla School.
(MACC-16, Electric GR- 21, Title Suit- 48, Misc.Case- 01, Money Suit- 08, C.Case- 33)

BENCH-02

JUDGES

1. Shri. Gairik Roy, Ld. Civil Judge (Sr.Divn), Purulia.
2. Shri. Shyamal Baran Mahato, Ld. Advocate, Purulia
3. Shri. Partha Modak, State Aided College Teacher,R,N.Pur Category-I,Purulia.
(Pre-litigation cases SBI- 265, BGVB- 31, Canara- 32, IOB- 43)

BENCH-03

JUDGES

1. Shri. Sukumar Mondal, Ld. Civil Judge (Sr.Divn.) Addl Court, Purulia
2. Shri. Suresh Chandra Mahato, Ld. Advocate, Purulia
3. Shri. Ramesh Rajak, A.T. Chittaranjan High School, Purulia.

(GR- 33, NGR- 936)

BENCH-04

JUDGES

1. Smt. Disha Barai Ld.Civil Judge(Jr.Divn.) 2nd Court,Purulia
2. Smt. Sukla Bandyopadhyay, Ld. Advocate, Purulia.
3. Shri. Dipak Mahato, A.T Garaphusra High School, Purulia.
(Pre-litigation Cases PNB- 82, IB- 37, BOI- 25, WBSCARD- 23, BOB- 17)

Sub-Divisional Legal Services Committee, Raghunathpur

BENCH-01

JUDGES

1. Shri. Mihir Kumar Mondal, Ld. Addl. District & Sessions Judge, Raghunathpur Court.
2. Shri. Rabindra Nath Mishra, Ld. Advocate, Raghunathpur Court.
3. Shri. Sougata Mukherjee, Lecturer Raghunathpur College.

BENCH-02

JUDGES

1. Smt. Anusha Lama, Ld. Civil Judge(Jr.Divn) Raghunathpur Court.
2. Smt. Meena Mishra, Ld. Advocate, Raghunathpur Court.
3. Smt. Arpita Chakraborty,Lecturer Raghunathpur College.

The matter be placed before the State Legal Services Authority, West Bengal for necessary approval.

